

©

കേരള സർക്കാർ
Government of Kerala
2017



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 6 Vol. VI	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2017 ഒക്ടോബർ 24 24th October 2017	നമ്പർ } No. } 42
		1193 തുലാം 8 8th Thulam 1193	
		1939 കാർത്തികം 2 2nd Karthika 1939	

PART IV

Private Advertisements and Miscellaneous Notifications

**Before the Hon'ble Munsiff's Court,
Muvattupuzha**

O. P. (Succ) 4/2017

Petitioners:

1. J.Vilasinamma, W/o P. K. Sivasankaran Nair, aged 67 years, Chelattuputhenpurayil House, Cheruvattoor Kara, Eramalloor Village, Kothamangalam Taluk, Ernakulam District.
2. C. S. Priya D/o P. K. Sivasankaran Nair, aged 42 years, Chelattuputhenpurayil House, Cheruvattoor Kara, Eramalloor Village, Kothamangalam Taluk, Ernakulam District.
3. C. S. Preetha D/o P. K. Sivasankaran Nair, aged 39 years, Chelattuputhenpurayil House, Cheruvattoor Kara, Eramalloor Village, Kothamangalam Taluk, Ernakulam District.

Respondent—Nil

Please take notice that the above named petitioners have filed the above number case for issuing a Succession Certificate to the petitioners for inheriting and succeeding to the amount covered under fixed deposit receipt No. SW/217736/24/2001 of Catholic Syrian Bank, Muvattupuzha Branch in the name of deceased P. K. Sivasankaran Nair husband of the 1st petitioner and father of 2nd and 3rd petitioners. The above case is posted to 14-11-2017 at 11 a. m. before the Munsiff's Court, Muvattupuzha. If anybody have any contentions to raise in the above petition they are directed to appear in person or pleader before the Munsiff's Court Muvattupuzha on 14-11-2017 at 11 a. m.

Thodupuzha,
17-8-2017.

ADV. C. K. VIDYASAGAR,
Counsel for the Plaintiff.

**INSURANCE MEDICAL SERVICES
DEPARTMENT**

NOTIFICATION

No. E6-12139/2017/DIMS.

5th October 2017.

The following is the Select List of Junior Superintendent for the year 2017, for promotion to the post of Senior Superintendent/Lay Secretary & Treasurer in the Insurance Medical Services Department as approved by the Government on recommendation of the DPC(Lower) held on 16-9-2017.

Select List 2017

1. Sri Mohammed Kutty, A.

Directorate of
Insurance Medical Services,
Thiruvananthapuram-14.

DR. AJITA NAIR, R.,
*Director of Insurance
Medical Services.*

PRINTING DEPARTMENT

ദർഘാസ് പരസ്യം

നമ്പർ 38/2017-18.

2017 ഒക്ടോബർ 12.

അച്ചടി വകുപ്പിൽ 2018-ലേക്കുള്ള ദിനസ്മരണകളിൽ (20000 എണ്ണം) വൈറോ ബൈന്റിംഗ് ചെയ്യുന്നതിനായി യോഗ്യതയുള്ളവരിൽ നിന്നും ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. കൂടുതൽ വിവരങ്ങൾക്കായി കേരള ഗവ. ഇ-പ്രൊക്യൂർമെന്റ് വെബ് പോർട്ടൽ പരിശോധിക്കേണ്ടതാണ്.

ടെണ്ടർ തുക—` 1,000 + 18% ജി. എസ്. ടി. 180
റൗണ്ടുട്ട് ടു ` 200 = ` 1,200

നിരതദ്രവ്യം (ആകെ തുകയുടെ 1%)—` 5,000.

അപേക്ഷിക്കേണ്ട അവസാന തീയതി—28-10-2017, 6 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—
1-11-2017, 11 മണി.

പണി പൂർത്തിയാക്കേണ്ട സമയം—ഉത്തരവിറക്കി 15 ദിവസത്തിനകം.

ദർഘാസ് വിവരങ്ങൾ

ഏകദേശം 21 സെ.മീ. നീളവും 1.4 സെ. മീ. കനവുമുള്ള 20000 എണ്ണം ദിനസ്മരണകളുടെ വൈറോ ബൈന്റിംഗ് തിരുവനന്തപുരം ഗവ. സെൻട്രൽ പ്രസ്സിലോ വകുപ്പ് നിർദ്ദേശിക്കുന്ന ഗവ. പ്രസ്സുകളിലോ ചെയ്യേണ്ടതാണ്. വർക്ക് ഓർഡർ ലഭിച്ച് 15 ദിവസത്തിനുള്ളിൽ ജോലികൾ പൂർത്തിയാക്കേണ്ടതാണ്. ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫാറത്തിൽ സാമ്പിൾ സഹിതം സമർപ്പിക്കേണ്ടതാണ്.

No. 38/2017-18.

12th October 2017.

The Director of Printing, Government Central Press, Thiruvananthapuram-695 001 (0471-2331458) invites on behalf of Printing Department for the Wiro Binding of 20000 Nos. of Daily Remembrancer 2018 from eligible firms. For more details please see the Kerala Government e-procurement web Portal.

Cost of tender—` 1,000 + 18% GST 180
rounded to ` 200 = ` 1,200.

EMD @ 1% of estimate cost—` 5,000.

Last date and time of application—28-10-2017 @ 6 p. m.

Date and time of tender opening—
1-11-2017 @ 11 a. m.

Date of completion of work—Within 15 days from the date of receipt of work order.

Tender Details

The works include Wiro Binding of 20000 Daily Remembrancer 2018 of approximate size 21cm length & 1.4cm thickness. The work should be done at the Government Central Press, Thiruvananthapuram or any other Government Press in Kerala that the Department may decided and should be completed within 15 days from the date of receipt of the work order.

Sample piece used for Wiro Binding should be forwarded on or before the due date of tender. The rate quoted should be inclusive of all taxes, duties and charges should remain firm for acceptance till 31-3-2018. The specimen and all details regarding the wiro material used for Binding should be specified in the tender.

Office of the Director of Printing, Government Central Press, Thiruvananthapuram-695 001.

(Sd.) Director:

DEPARTMENT OF URBAN AFFAIRS

NOTIFICATION

No. EI-10624/2016. Thiruvananthapuram, 5th October 2017.

The following is the Select List approved by the Departmental Promotion Committee (Lower) for promotion to the cadre of Senior Superintendent in the Department of Urban Affairs, in its meeting held on 20-9-2017.

Select List of the year 2017

Table with 4 columns: Sl. No., Name and Designation, Post to which Selected, Year. Row 1: 1, T. C. Suma, Senior Superintendent, 2017

Directorate of Urban Affairs, Swaraj Bhavan, Nanthancode, Thiruvananthapuram. HARITHA V. KUMAR, IAS, Director of Urban Affairs & Convener, DPC (Lower).

ഭക്ഷ്യ സുരക്ഷാ വകുപ്പ്

ദർഘാസ് പരസ്യം

നമ്പർ 1275/2017/ACFS(KNR). 2017 സെപ്റ്റംബർ 28.

കേരള ഗവൺമെന്റിന്റെ ഭക്ഷ്യ സുരക്ഷാ അസിസ്റ്റന്റ് കമ്മീഷണർ താഴെ പറയുന്ന വാഹനം ഒരു വർഷത്തേക്ക് കരാർ അടിസ്ഥാനത്തിൽ ഡ്രൈവർ ഉൾപ്പെടെ വിട്ടുനൽകുന്നതിനായി വാഹന ഉടമകളിൽ നിന്നും മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—01/2017/എ. സി. എഫ്. എസ്. (കെ. എൻ. ആർ.).

വാഹനത്തിന്റെ പേരും അടങ്കൽ തുകയും—മഹീന്ദ്ര ബൊലറോ/ടാറ്റാ സുമോ പ്രതിമാസം ~ 30,000-35,000 (ജി.എസ്.ടി. ഉൾപ്പെടെ).

നിരതദ്രവ്യം— 2,100.

ദർഘാസ് ഫോറത്തിന്റെ വില— 500 + 18% ജി.എസ്.ടി.

ദർഘാസ് ഫോറം വിൽക്കുന്ന തീയതിയും സമയവും— 19-10-2017 മുതൽ 21-10-2017 ഉച്ചയ്ക്ക് 12.30 മണിവരെ.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും— 26-10-2017 വൈകുന്നേരം 3 മണിവരെ.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—28-10-2017 വൈകുന്നേരം 3 മണി.

ദർഘാസ് സംബന്ധിച്ചുള്ള ഭക്ഷ്യ സുരക്ഷാ വകുപ്പിന്റെ എല്ലാ വ്യവസ്ഥകളും ഇതിനും ബാധകമാണ്. കാരണം കൂടാതെ ദർഘാസ് റദ്ദ് ചെയ്യുന്നതിനോ മാറ്റിവെയ്ക്കുന്നതിനോ ഉള്ള അധികാരം താഴെ ഒപ്പിട്ടിരിക്കുന്ന ഉദ്യോഗസ്ഥനിൽ നിക്ഷിപ്തമാണ്. മേൽ പ്രസ്താവിച്ച വാഹന കരാറിനെ സംബന്ധിച്ച കൂടുതൽ വിവരങ്ങൾക്ക് ആഫീസുമായി ബന്ധപ്പെടേണ്ടതാണ്.

ഭക്ഷ്യ സുരക്ഷാ അസിസ്റ്റന്റ് കമ്മീഷണറുടെ കാര്യാലയം, സിവിൽ സ്റ്റേഷൻ അനക്സ്, സിവിൽ സ്റ്റേഷൻ പി. ഒ., കണ്ണൂർ-670 002. ടി. അജിത്ത് കുമാർ, ഭക്ഷ്യ സുരക്ഷാ അസിസ്റ്റന്റ് കമ്മീഷണർ.

COCHIN UNIVERSITY OF SCIENCE AND TECHNOLOGY

NOTIFICATION

No. EL.17 (1)/2008 (PF). 11th September 2017.

Ref:—Letter No. F. No. 13-07/2016 (CPP-II) dated 30-8-2017 from Smt. Smita Bidani, Education Officer, University Grants Commission, New Delhi.

It is hereby notified that, the Chairman, University Grants Commission as informed vide letter referred above, has nominated Dr. K. K. Saju, Director, International Relations and Academic Admissions and Professor in Mechanical Engineering, CUSAT, Kochi-22 as the representative of University Grants Commission in the Syndicate of Cochin University of Science and Technology in accordance with the provisions under Section 17(1) (ix) of Cochin University of Science and Technology Act, 1986.

The nomination shall take effect from 30-8-2017 and the term of Office of the nominated member in the Syndicate of the University will be subject to the provisions contained in the Cochin University of Science and Technology Act, 1986 and Statutes thereunder as amended from time to time.

By order of the Vice Chancellor, PROF. (DR.) DAVID PETER, S., Registrar.

Kochi-22.